Website: www.nclat.nic.in



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.04.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 21.04.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Sarang Kumar Wadhawan	Disha Shah	Prateek Kumar
	(Ins) No. 260 of	(Shareholder of Privilege Power		Raveena Rai-R1
	2023	and Infrastructure Pvt. Ltd.)		Pragya Dahiya
		Vs.		Apeksha Dhanvijay
		Unity Small Finance Bank Ltd.		Namrata Saraogi-R1
	Part Heard	(Erstwhile Punjab and Maharashtra		Abhinav Tyagi
	1 art flearu	Co-Operative Bank Ltd.) & Anr.		
2.	Comp. App. (AT)	Kanupriya Commercial Pvt. Ltd. &	Sandeep Bajaj	Shikhil Suri
	(Ins) No. 896 of	Anr.	~	~
	2023	Vs.		
	Part Heard	Skil Infrastructures Ltd.		
3.	Comp. App. (AT)	Manoj Aggarwal	Gulshan Kr. Sachdev	Gautam Singhal
	(Ins) No. 4 of 2025	Vs.		Rajat Chaudhary
	& I.A. No. 1419 of	Karnataka Bank Ltd.		
	2025			
	Part Heard			
		With		
4.	Comp. App. (AT)	Vimla Devi	Charu Sachdeva	Gautam Singhal
	(Ins) No. 2027 of	Vs.		Kanika Balhara
	2024 & I.A. No.	Karnataka Bank Ltd.		
	1420 of 2025			
	Part Heard			